

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 1
(IB)-3185(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Punjab National Bank

....Applicant

Vs.

M/s World Wide Metals Pvt. Ltd.

....Respondent

Order delivered on 03.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

None for the applicant. In the interest of justice, matter is adjourned to 03.01.2020.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali